

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2936

ANSWERED ON:13.12.2005

IRREGULARITIES IN PRIVATE SCHOOLS

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Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has decided to constitute an Education Authority to check irregularities in the private schools;
- (b) if so, the details thereof;
- (c) the time by which the said authority is likely to start functioning alongwith its powers and jurisdiction; and
- (d) whether the Government has formulated any policy for implementing uniform curriculum in private and Government educational institutions and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A FATMI)

(a) to (c) There no such proposal with the Ministry.

(d) Central Board of Secondary Education (CBSE) is already implementing uniform curriculum in all its affiliated schools, based on the National Curricular Framework (NCF). The NCERT has recently prepared the NCF-2005, which will form the basis for new syllabi for school education. States are expected to frame their curricula and syllabi keeping in view NCF-2005.